

Email**Mr Kaushal Kishore**

From : amitmadan@gmail.com

Fri, May 14, 2021 04:48 PM

Subject : Consultation Paper No. 02/2021 - Feedback**To :** Mr Kaushal Kishore <advfea1@traigov.in>**Reply To :** amitmadan@gmail.com

Hi Sir/Madam,

With reference to consultation paper (Consultation Paper No. 02/2021) on Validity of Tariff Offers dated 13th May'21, I would like to share my feedback for the same. I am both a postpaid as well as pre paid mobile user. Post paid billing is done on monthly basis as you know and the bill generation date is same every month. Therefore, if it is 3rd of every month it will be generated on that date only irrespective of number of days in the month. However, in pre paid the recharge duration is 28 days which I believe is unethical and therefore, we have to recharge 13 times in a year instead of 12. This gives additional one month money to the mobile operators which is unfair. Ideally, there should be recharge date which should remain same like it does for postpaid. For example if I recharged on 13th of May'21, the next recharge should be 13th June'21 irrespective of days are there in a month. This particular business tactic of recharging every 28 days impacts a lot especially poor people and middle class people like us. Even dth operators have a duration of 30 days. They should also make it one month. Hope you will consider my feedback and an amicable solution is reached and we are given this benefit of charging only once a month.

Regards,

Amit Madan

9873500705

--

This email has been checked for viruses by Avast antivirus software.

<https://www.avast.com/antivirus>
